

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *210**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

GENERAL AMNESTY TO NAXALITES/ MILITANTS

***210. DR. THOKCHOM MEINYA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is seriously contemplating on a policy to peacefully put an end to insurgency and naxalism in the country;

(b) if so, the details thereof;

(c) whether the Government has any proposal for extending general amnesty along with a lucrative rehabilitation package to the naxalites/militants who give up violence and arms struggle; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): A statement is laid on the table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *210 FOR ANSWER ON 02.01.2018 REGARDING GENERAL AMNESTY TO NAXALITES/ MILITANTS

The Central Government is following a multi-pronged strategy to deal with Left Wing Extremism and situation in Jammu & Kashmir and North Eastern States. The multi-pronged strategy comprises Security-related measures and Development related measures. In J&K and NE States, the Central Government is also following a policy of talks with those groups who abjure the path of violence and seek resolution of their demands peacefully within the framework of the Constitution of India. Government of India has appointed representatives/Interlocutors to hold talks with such groups.

Central Government is supplementing the efforts of the State Governments through various measures such as deployment of Central Armed Police Forces, financial assistance for strengthening of the State Police Forces and intelligence agencies, raising of India Reserve Battalions, rehabilitation package to surrenderees and other security related expenditures.

There is no proposal for general amnesty to the militants. Ministry of Home Affairs reimburses expenditure incurred by the State Governments on the rehabilitation of surrendered militants/LWE cadres under Security Related Expenditure Scheme. Various grants/incentives are provided under this scheme including one-time grant, payment of monthly stipend, incentives for weapons/ammunition surrendered and vocational training to the surrenderees for self-employment.